

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no.180 of 2012 & IA 319 of 2012 and
Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

Dated: 11th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Appeal no.180 of 2012 & IA 319 of 2012

Shell India Markets Pvt. Ltd. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Jay Savla, Adv. with
Mr. Prabhat K. C., Adv.

Counsel for the Respondent(s): Mr. Parag P. Tripathi, Sr.Adv.
Mr. Abhinav Vashisht, Sr.Adv.,
Mr.Rajat Navet, Adv. and
Mr. Anuj Malhotra for R-1, 2 and 3
Mr. Udayaditya Banerjee, Adv.,
Mr. Vipin Nair, Adv., and
Mr. P.B. Suresh for R-4 / ONGC
Mr.C.S. Vaidyanathan, Sr.Adv.
Mr. K.R. Sasiprabhu and
Mr. Somiran Sharma, Adv.
Mr.Prashant Bezboruah for R-6,
Mr. Rakesh Dewan for R-6,
Ms. Kiran Kumari for R-5

Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013

Reliance Industries Ltd. & Ors. Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr.C.S. Vaidyanathan, Sr.Adv.

Mr. K.R. Sasiprabhu and
Mr. Somiran Sharma, Adv.

Counsel for the Respondent(s):

Mr. Parag P. Tripathi, Sr.Adv.
Mr. Abhinav Vashisht, Sr.Adv. and
Mr.Rajat Navet, Adv. and
And Mr. Anuj Malhotra for R-1, 2 and 3
Mr. Udayaditya Banerjee, Adv.,
Mr. Vipin Nair, Adv., and
Mr. P.B. Suresh for R-4 / ONGC
Mr. Jay Savla, Adv. with
Mr. Prabhat K. C., Adv. for R-7
Mr.Prashant Bezboruah for R-6,
Mr. Rakesh Dewan for R-6,
Ms. Kiran Kumari for R-5

ORDER

On the request of the Learned Counsel for both the parties, post the Appeals for further hearing on **10.05.2013 at 2.30 P.M.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt